

National Company Law Tribunal

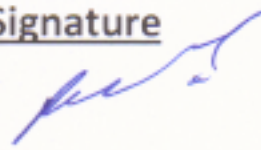
Allahabad Bench

CP NO. 75/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE COMPANY: Shree Ganesha Credits Pvt. Ltd.

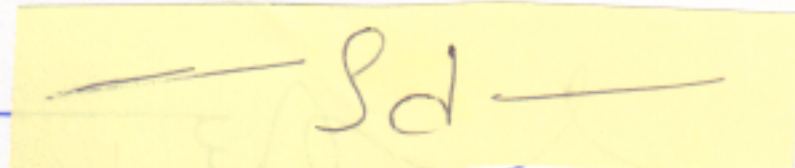
SECTION OF THE COMPANIES ACT: U/S 230/232 of Companies Act 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Rakesh Kumar	Adv	Petitioner	
<u>2.</u>				

CP No.75/ALD/2017

Advocate, Sri Rakesh Kumar appears for petitioner. The present company petition is filed as a first stage motion petition seeking dispensation of convening of meeting of the secured/unsecured creditors of transferor Companies No. 1 & 2 as well as the transferee company. The petitioners seek further permission for convening a meeting of equity shareholders of the transferee company to conduct electronic/voting. For such purpose, appointment of a scrutinizer, chairman and alternate chairman is prayed for the meeting is to be conducted as per prescribed procedure and practise. Argument and procedure in respect of learned counsel are heard, the order is reserved.

Date: 21.07.2017

  
Shri H.P. Chaturvedi (Member (Judicial))

Typed by  
P.K.Jyoti